

Seventeenth Lok Sabha

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Title: Laid the statement regarding status of implementation of the recommendations contained in the 5th and 9th Reports of the Standing Committee on Housing and Urban Affairs on Demands for Grants 2021-22 pertaining to the Ministry of Housing and Urban Affairs.

THE MINISTER OF PETROLEUM AND NATURAL GAS AND MINISTER OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): Sir, I beg to lay the statement regarding the status of implementation of the recommendations contained in the 5th Report of the Standing Committee on Housing and Urban Affairs on Demands for Grants 2021-22 pertaining to the Ministry of Housing and Urban Affairs.

(b)Status of implementation of the recommendations contained in the 9th Report of the Standing Committee on Housing and Urban Affairs on action taken by the Government on the recommendations contained in the 5th Report of the committee on Demands for Grants 2021-22 pertaining to the Ministry of Housing and Urban Affairs*

THE MINISTER OF PETROLEUM AND NATURAL GAS AND MINISTER OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): Sir, I beg to lay the statement regarding the status of implementation of the recommendations contained in the 9th Report of the Standing Committee on Housing and Urban Affairs on

action taken by the Government on the recommendations contained in the 5th Report of the Committee on Demands for Grants 2021-22 pertaining to the Ministry of Housing and Urban Affairs.

MATTERS UNDER RULE 377*

माननीय अध्यक्ष: नियम 377 के अधीन मामले सभा पटल पर रखने की अनुमति प्रदान की जाती है ।